

ITEM NO.35

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 162/2025

NATIONAL LEGAL SERVICES AUTHORITY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 94512/2025 - EXEMPTION FROM FILING O.T.

Date : 18-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Ms. Rashmi Nandakumar, AOR
Ms. Yashmita Pandey, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General (NP)
Mr. Suryaprakash V Raju, A.S.G. (NP)
Ms. Aishwarya Bhati, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Poornima Siongh, Adv.
Ms. Ritika Singhal, Adv.

Ms. Garima Prashad, Sr. Adv./AAG, U.P.
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Dhruv Yadav, Adv.

Ms. Ankita Sharma, AOR

Mr. Abhinav Bajaj, A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Saksham Ojha, Adv.
Ms. Geetashi Chandna, Adv.

Mr. Aman Dev Sharma, Adv.
Ms. Subrata Chakraborty, Adv.
Mr. Tushar Rawal, Adv.

Mr. Vaibhav Srivastava, A.A.G.
Ms. Sugandha Anand, AOR

Mr. Harshad V. Hameed, AOR
Mr. Dileep Poolakkot, Adv.
Mrs. Ashly Harshad, Adv.
Mr. Sumant Datt, Adv.

Mr. Varad Kilor, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. Karan Sharma, AOR
Mr. Mohit Siwach, Adv.

Mr. Padmesh Mishra, A.A.G.
Mr. S.. Udaya Kumar Sagar, AOR

Mr. Sabarish Subramanian, AOR

Ms. Devina Sehgal, AOR
Mr. Yatharth Kansal, Adv.

Ms. Madhumita Bhattacharjee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

Learned counsel appearing for the petitioner
may file a brief written note within a week from today.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR